

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 17**  
**(IB)-1748(PB)/2019**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd.

.... Petitioner/Applicant

Vs.

Two Brothers Beverages Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (Liq.)**

**Order delivered on 23.05.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL AND VC MODE)**

**PRESENT:**

For the Applicant : Adv.Bhawanshu Sharma

For the Respondent : Adv. Pradeep, Adv. Daleep Dhyani in IA-2340/22

For the Liquidator : Adv. Nishi Chaudhary, Mr. Vijay Kumar

**ORDER**

**IA-3763/2021, IA-2676/2022, IA-2340/2022, IA-4410/2022**

Ld. Counsel Ms. Nishi Chaudhary appears through VC and all other counsels are present physically.

Ld. Counsel Ms. Nishi Chaudhary seeks another date for physical hearing.

At her request, list the matter **on 11.09.2023.**

-Sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**